## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 266/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Anand Parbat Effluent Tratment Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present: Mr. Niraj Bobby Paonam, Advocate

Mr. Manish Raj, Company Prosecutor, ROC

## ORDER

Mr. Manish Raj appearing on behalf of the ROC accepts notice. He prays for some time to file his reply. To come up on 23<sup>rd</sup> January, 2018

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)